

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 03 /UHC/Admin.A/2011

Dated: January 06, 2011.

Sri Yogesh Kumar Gupta, Addl. District & Sessions Judge/  
3<sup>rd</sup> F.T.C. Dehradun is hereby appointed Special Judge (E.C. Act) under  
section 12 A (2) of Essential Commodities Act, 1955, in addition to his  
duties.

**By order of Hon'ble the Chief Justice,**

Sd/-  
**(U.C. Dhyani)**  
**Registrar General**